

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO. 08 OF 1998

Applicant(s) Thangvel

Respondent(s) UOI & ors.

Advocate for

Advocate for

Applicant(s)

Respondent(s)

| Notes of the Registry                                                                                                                                                                                                                                                                               | Order of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
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| <p>28 <sup>09</sup>/<sub>98</sub></p> <p>Copy of order sent to applicant received back with remarks. Filled to PRI. Copy of 16/5/99</p> <p>order sent to applicant vide No 295 dt 29-9-99</p> <p>Copy of order sent to counsel for respondents vide No dt</p> <p>Recd. by (N.D. Vyas) Advocate.</p> | <p>None is present for the applicant.</p> <p>Shri Tai Prakash, Adv., Brief holder for Shri V.D. Vyas, Counsel for the respondents.</p> <p>Since last two hearings, i.e., on 3/8/98 and 01/09/99, none was present on behalf of the applicant. Even today, the applicant is not present. It appears that the applicant <del>is</del> has no interest in <del>for</del> further prosecution in this case. The O.A. is, therefore, dismissed in default for non-prosecution.</p> <p>The interim direction issued on 9/1/98 stands vacated.</p> <p><b>Gopal Singh</b><br/>Adm. Member</p> <p><b>A. K. MISRA</b><br/>Judl. Member</p> <p>Part II and III destroyed in my presence on 18.7.06 under the supervision of section officer (1) as per order dated 16/5/96</p> <p>Section officer (Record)</p> |